

(4)

**F. No. 14-37/CESTAT/CPIO-ND/2019**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 14-37/2019**

Subject: Information sought under RTI Act, 2005.  
Sir/Madam,

Please refer to RTI application of Shri/Smt.Subhrabrata Chattaraj No.Nil dated 02.09.2019) **received**, in this office on 06.09.2019, under RTI Act 2005, the information received from **Dy.Registrar (Customs & ST Appeal Branch)**, containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

**Note:**

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.


2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO  
CESTAT, New Delhi  
Date: 16.09.2019

Encl: as above

To,

1. Sh. Subhrabrata Chatttaraj  
C-20,Purba Diganata, Santoshpur,  
Kolkata-700075 (M.No.83358029

16/9/19  
ISSUED ON  
  
16/09/2019

CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH

3

I.D.No.14-37/2019

Dated : 13.09.2019

Subject :- R.T.I. application No..Nil dated 02.09.2019 filed by Sh. Subhrabrata Chattaaj)(CPIO ID NO. 14-37/2019 dated 09.09.2019) .

With reference to the information sought by the information seeker in question No.1 to 3, it is stated the Customs Appeal Branch has examined the appeal file No. C/52592/2018 & ors. And it is found that no such information is available in respect of question No.1 to 3 in this file .

The applicant may inspect the concerned appeal folder on any working day during the office hours.

The CPIO is requested to transmit the same to the applicant urgently.

Encl: 0 pages.

A.C.  
Customs

  
Deputy Registrar  
Customs Branch

To,  
CPIO,CESTAT,  
Delhi

3

②

**F. No. 14-37/CESTAT/CPIO-ND/2019**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 14-37/2019**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Subhrabrata Chattaraj No. NIL dated 02.09.2019 **received**, in this office on 06.09.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-37/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 06.08.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

**Note:-**

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there, under intimation to the undersigned.

Encl: As above.

  
CPIO  
CESTAT New Delhi  
Date: 09.09.2019

For Compliance to:

1. Dy.Regisrtar(Customs & ST Appeal Branch)

Copy to: (For Information)

1. Sh. Subhrabrata Chatttaraj  
C-20,Purba Diganata, Santoshpur,  
Kolkata-700075 (M.No.8335802999)

*Mr. Jasbir - to  
Mr. Anand  
info for matters  
urgently so that  
the same may  
be supplied to  
the applicant.  
09/09/19*

*09/09/19*  
*11/9/19*  
**ISSUED**  
SIGN. (DESPATCH SECTION)  
CUSTOMS, EXCISE & SERVICE TAX  
APPELLATE TRIBUNAL  
NEW DELHI-110066

**BY SPEED POST**

Date: 02.09.2019

To  
The CPIO  
CESTAT, West Block 2  
R.K. Puram  
New Delhi - 110066

Sh. Malleswari  
02/09/19  
Bh

Sir/Madam,

Sub: Application seeking information under Section 6 of the RTI Act, 2005.

It is requested to provide the following information under the RTI Act, 2005.

1. Details of information required: -

- a) **Subject Matter:** Final Order No. C/A/53253-53258/2018-CU[DB], dated 12.11.2018, passed by the Hon'ble CESTAT in my Appeal No. C/52594/2018.

**Question No.1:** During the final hearing of the case on 27.09.2018, the Hon'ble Bench directed the Departmental Representative to write to the Directorate of Revenue Intelligence, Mumbai, asking for some clarifications regarding the case. It was made clear that final order would be passed only after receipt of reply from DRI. Please provide me information about the contents of the letter written to the DRI, Mumbai and the reply received thereto, as available in file.

**Question No.2:** On 27.09.2018, the Hon'ble Bench also directed the Departmental Representative to write to the Commissioner of Customs, Indore, asking for some clarifications regarding the case. The DR was directed to submit the reply received from Commissioner, Indore, before passing of final order. You are requested to provide me information about the contents of the letter written to the Commissioner, Indore, and the reply received thereto, as available in file.

- b) **Period for which information is sought:** September 2018 to November 2018.

Evidence of payment of Application fee and mode of payment.

A Postal Order No. 06G 169885 dated 30.08.2019 for Rs. 20/- is enclosed (Since Rs.10/- Postal Orders are not available).

Yours sincerely,

Subhrabrata Chattaraj 02/09/2019

(Subhrabrata Chattaraj)  
C-20, Purba Diganta  
Santoshpur, Kolkata - 700075  
Citizenship: Indian  
Mobile No: 8335802999  
E-mail ID: chattarajs@gmail.com